

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Application of Sh Abhishek Sudan S/o late Shri Rajesh Sudan (Ex Process Server) R/o- Ward No. 10, Kathua, Tehsil & District- Kathua seeking his appointment on compassionate ground under S.O.429.

ORDER

No: 535 of 2024/Psy

Dated: 08/05/2024

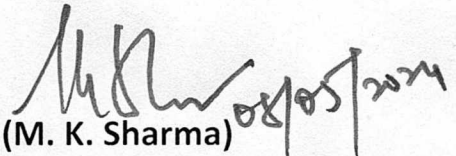
Shri Abhishek Sudan, S/o Late Shri Rajesh Sudan (Ex Process Server), R/o- Ward No. 10, Kathua, Tehsil & District- Kathua is hereby substantively appointed as Orderly in the Pay Level SL-1 (14800-47100) in terms of "The Jammu and Kashmir Rehabilitation Scheme, 2022" and is posted as such in the District Cadre Kathua, against the available vacancy.

However, his appointment is subject to the condition that he will look after his mother, sister and minor brother and will provide all the necessities of life to them presently and in future also.

Note:

- i. *The appointee shall join before the Principal District & Sessions Judge, Kathua within a period of 21 days from the date of issuance of this order, who shall get all the testimonials of the appointee verified from the concerned authorities;*
- ii. *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.*
- iii. *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice

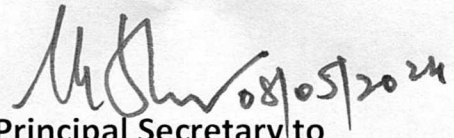
No:- 767-75/Psy-678/24

Dated:- 08/05/2024

Copy to the:-

- 1) Registrar General, High Court of J&K and Ladakh.
- 2) Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Registrar Rules, High Court of J&K and Ladakh.
.....for information.
- 4) Pr. District & Sessions Judge, Kathua for information and necessary action.
- 5) Director Finance, High Court of J&K and Ladakh for information.

- 6) Chief Librarian, High Court Wing, Jammu/Srinagar.
- 7) Sh. Abhishek Sudan, S/o Late Shri Rajesh Sudan, R/o- Ward No. 10, Kathua, Tehsil & District- Kathua for compliance.
- 8) Incharge, CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on High Court website.
- 9) Order file.


Principal Secretary to
Hon'ble the Chief Justice